

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 109
CP(IB) 187 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Durst image Technology India Pvt Ltd
V/s
Cengres Tiles Ltd

.....Applicant

.....Respondent

Order delivered on 06.07.2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Mr. Jwail Soneji, Adv.
For the IRP/RP :
For the Respondent : Mr. Kunjal Dalal, PCS

ORDER

Parties are directed to upload the pleadings and submissions on E-filing portal within 7 days.

List the matter for further consideration on 17.08.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)